

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 188 OF 2017 &
IA NO. 446 OF 2017**

Dated: 28th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Barmer Lignite Mining Company Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1
Mr. P. N. Bhandari for R-2 to 4

ORDER

As agreed by learned counsel for parties, list the matter for hearing
on **26-04-2019**.

**(S.D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**